

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A. 1348/94

V.B. Sreedharan

.. applicant

Vs.

Naval Dockyard & Anr. .. respondents

CORAM : Hon'ble Shri. B.S. Hegde, Member (J)

Appearances

1. Applicant in person

ORAL JUDGMENT

DT. 23/12/1994

(X) Per Shri. B.S. Hegde, Member (J) (X)

The case is regarding grant of loan from TB/Cancer Fund. As this is not a part of the service matter, the C.A.T does not have power to go into the matter. Hence, the O.A is dismissed.


(B.S. HEGDE)
MEMBER (J).

abp